



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.11.2023

NOTICE

Please take notice that the following matters adjourned in the Court-IV. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 410 of 2022 & I.A. No. 1076 of 2022 & 1428 of 2023 (PH)	Raj Kumar Sahni & Ors. Vs. Dilwara Leasing and Investment Ltd. & Ors.	10.11.2023	01.12.2023
2.	Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 4847 of 2022 & 1340 of 2023 (PH)	Sanjeev Abrol Vs. Rahul Singh & Ors. With	10.11.2023	28.11.2023
3.	Comp. App. (AT) (Ins) No. 210 of 2022 & I.A. No. 3240, 3179 of 2022 & I.A. No. 142, 144, 145, 313, 506, 4850 of 2023 (PH)	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors.	10.11.2023	28.11.2023

4.	Comp. App. (AT) No. 360 of 2019 (PH)	Supriya Pharmaceuticals Ltd. Vs. Vijay Julka & Ors.	09.11.2023	08.12.2023
5.	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2190 of 2021 (PH)	State Bank of India Vs. Venugopal Dhoot & Ors. With	06.11.2023	24.11.2023
6.	Comp. App. (AT) (Ins) No. 467 of 2020 (PH)	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors. With	06.11.2023	24.11.2023
7.	Comp. App. (AT) (Ins) No. 639 of 2020 (PH)	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors With.	06.11.2023	24.11.2023
8.	Comp. App. (AT) (Ins) No. 640 of 2020 (PH)	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	06.11.2023	24.11.2023
9.	Comp. App. (AT) (Ins) No. 982 of 2021 & I.A. No. 3781-3782 of 2022 & 1727, 1840 of 2023 (PH)	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. With	06.11.2023	29.11.2023
10.	Comp. App. (AT) (Ins) No. 983 of 2021 (PH)	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. & Ors. With	06.11.2023	29.11.2023

11.	Comp. App. (AT) (Ins) No. 984 of 2021 & I.A. No. 1725 of 2023 (PH)	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructure Ltd. Vs. India Bulls Housing Finance Ltd. & Anr. With	06.11.2023	29.11.2023
12.	Comp. App. (AT) (Ins) No. 1061 of 2021 & I.A. No. 1425 of 2022 & 885 of 2023 (PH)	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors. With	06.11.2023	29.11.2023
13.	Comp. App. (AT) (Ins) No. 1063 of 2021 & I.A. No. 1426, 2947 of 2022 (PH)	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors. With	06.11.2023	29.11.2023
14.	Comp. App. (AT) (Ins) No. 66 of 2022 (PH)	Vikas Kasliwal Vs. Indianbulls Housing Finance Ltd. And Ors.	06.11.2023	29.11.2023
15.	Comp. App. (AT) (Ins) No. 1287 & 1291 of 2022 (With Defects) (PH)	Entegra Ltd. Vs. Shree Maheshwar Hydel Power Corporation Ltd. Through Interim Resolution Professional & Anr.	07.11.2023	11.12.2023
16.	Comp. App. (AT) (Ins) No. 644 of 2020 (PH)	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	07.11.2023	12.12.2023

17.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021 & 3047 of 2023 (PH)	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. With	07.11.2023	12.12.2023
18.	Comp. App. (AT) (Ins) No. 48 of 2021 (PH)	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	07.11.2023	12.12.2023
19.	Comp. App. (AT) (Ins) No. 847 of 2021 (PH)	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors. With	07.11.2023	12.12.2023
20.	Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021 (PH)	Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors. With	07.11.2023	12.12.2023
21.	Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021 (PH)	The N.R.C Employees' Co-Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.	07.11.2023	12.12.2023
22.	Comp. App. (AT) (Ins) No. 233 of 2023 & I.A. No. 830, 831, 832 of 2023	Rosario D'Souza Vs. Mahesh Chand Gupta & Ors. With	07.11.2023	13.12.2023
23.	Restoration Application No. 11 of 2023 in Comp. App. (AT) (Ins) No. 111 of 2022	Rosario D' Souza Vs. Union Bank of India & Anr.	07.11.2023	13.12.2023

24.	Competition App. (AT) No. 30 of 2022 & I.A. No. 2242, 2243 of 2022	Amreesh Neon Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	07.11.2023	29.11.2023
25.	T. A. No. 1 of 2023 in Comp App (AT) (CH) No. 70 of 2023 & IA No. 947, 948, 949 of 2023	C Ganesh Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	07.11.2023	01.12.2023
26.	Comp. App. (AT) No. 65 of 2019 & I.A. No. 1075 - 1076 of 2021 (PH)	C. Valli Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	07.11.2023	01.12.2023
27.	Comp. App. (AT) (Ins) No. 533 of 2019 & I.A. No. 2447 of 2021 (PH)	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors. With	02.11.2023	07.12.2023
28.	Comp. App. (AT) (Ins) No. 944 of 2022 & I.A. No. 2679 of 2022 (PH)	SPS Steels Rolling Mills Ltd. & Anr. Vs. MSTC Ltd. & Anr.	02.11.2023	07.12.2023
29.	Comp. App. (AT) (Ins) No. 27 of 2022 & I.A. No. 90 of 2022 (PH)	MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors. With	02.11.2023	07.12.2023

30.	Comp. App. (AT) (Ins) No. 913 of 2021 & I.A. No. 2458 of 2021 (PH)	MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd.	02.11.2023	07.12.2023
------------	---	---	-------------------	-------------------

By order of Hon'ble Chairperson

-Sd/-

Registrar